

## BULLETIN PART II No. 246

THURSDAY, 25<sup>TH</sup> MARCH, 2021

### DEMANDS FOR GRANTS FOR THE YEAR 2021-2022

The Discussion and Voting on the following Demands for Grants for the year 2021-2022 of the Government of Goa will be held as per the following programme:

<u>Wednesday, 31<sup>st</sup> March, 2021</u>	-	<b>Discussion &amp; Voting on Demands (Day-1)</b>
		<b><u>Chief Minister</u></b>
Demand No. 2	-	General Administration & Coordination
Demand No. 14	-	Goa Sadan
Demand No. 17	-	Police
Demand No. 18	-	Jails
Demand No. 22	-	Vigilance
Demand No. 23	-	Home
Demand No. 25	-	Home Guards & Civil Defence
Demand No. 26	-	Fire & Emergency Services
		<b><u>Minister for Social Welfare</u></b>
Demand No. 55	-	Municipal Administration
Demand No. 57	-	Social Welfare
Demand No. 77	-	River Navigation
<u>Monday, 5<sup>th</sup> April, 2021</u>	-	<b>Discussion &amp; Voting on Demands (Day-2)</b>
		<b><u>Minister for Sports and Youth Affairs</u></b>
Demand No. 20	-	Printing and Stationery
Demand No. 27	-	Official Language
Demand No. 29	-	Public Grievances
Demand No. 42	-	Sports & Youth Affairs
Demand No. 78	-	Tourism
		<b><u>Minister for Town &amp; Country Planning</u></b>
Demand No. 45	-	Archives and Archaeology
Demand No. 54	-	Town & Country Planning
Demand No. 59	-	Factories and Boilers
Demand No. 64	-	Agriculture
		<b><u>Minister for Power</u></b>
Demand No. 24	-	Environment and Climate Change
Demand No. 62	-	Law
Demand No. 76	-	Electricity
Demand No. 86	-	Non-Conventional Source of Energy

**Tuesday, 6<sup>th</sup> April, 2021**

- **Discussion & Voting on Demands (Day-3)**
- **Minister for Public Works**
- Public Works
- Handicraft, Textile and Coir
- Goa Gazetteer

- Demand No. 21
- Demand No. 69
- Demand No. 79

**Minister for Water Resources**

- Fisheries
- Water Resources
- Legal Metrology

- Demand No. 66
- Demand No. 74
- Demand No. 80

**Minister for Revenue**

- Settlement & Land Records
- Collectorate, North Goa
- Collectorate, South Goa
- Revenue
- Labour
- Employment
- Information Technology

- Demand No. 7
- Demand No. 15
- Demand No. 16
- Demand No. 33
- Demand No. 52
- Demand No. 60
- Demand No. 82

**Wednesday, 7<sup>th</sup> April, 2021**

- **Discussion & Voting on Demands (Day-4)**
- **Chief Minister**
- School Education
- Higher Education
- Technical Education
- Government Polytechnic, Panaji
- Government Polytechnic, Bicholim
- Government Polytechnic, Curchorem
- Goa College of Engineering
- Goa Architecture College
- Goa College of Art
- Museum
- Goa College of Pharmacy
- Information and Publicity
- Civil Aviation

- Demand No. 34
- Demand No. 35
- Demand No. 36
- Demand No. 37
- Demand No. 38
- Demand No. 39
- Demand No. 40
- Demand No. 41
- Demand No. 44
- Demand No. 46
- Demand No. 50
- Demand No. 56
- Demand No. 84

**Minister for Ports Administration**

- Ports Administration
- Science Technology and Waste Management
- Department of Rural Development

- Demand No. 67
- Demand No. 72
- Demand No. 85

**Thursday, 8<sup>th</sup> April, 2021**

- **Discussion & Voting on Demands (Day-5)**
- **Minister for Health**
- Industries, Trade & Commerce
- Goa Medical College
- Health Services
- Institute of Psychiatry & Human Behaviour
- Goa Dental College
- Food & Drugs Administration
- Women and Child Development
- Skill Development and Entrepreneurship
  
- **Minister for Transport**
- Transport
- Panchayats

**Monday, 12<sup>th</sup> April, 2021**

- **Discussion & Voting on Demands (Day-6)**
- **Chief Minister**
- Treasury & Accounts Administration, North Goa
- Treasury & Accounts Administration, South Goa
- Excise
- Commercial Taxes
- Small Savings & Lotteries
- Finance
- Animal Husbandry & Veterinary Services
- Forests
- Planning, Statistics & Evaluation
- Mines
  
- **Minister for Art and Culture**
- Art & Culture
- Civil Supplies
- Co-operation
- Department of Tribal Welfare

**Thursday, 15<sup>th</sup> April, 2021**

- **Discussion & Voting on Demands (Day-7)**
- **Minister for Law**
- District & Session Court, North Goa
- District & Session Court, South Goa
- Notary Services
- Administrative Tribunal
  
- **Chief Minister**

Demand No. 1	-	Legislature Secretariat
Demand No. 5	-	Prosecution
Demand No. 6	-	Election Office
Demand No. 63	-	Rajya Sainik Board
Demand No. 73	-	State Election Commission
Charged Expenditure	-	Raj Bhavan (discussion only)
Charged Expenditure	-	Debt Services (discussion only)
Charged Expenditure	-	Goa Public Service Commission (discussion only)

(up to 4.00 p.m. )

## **BULLETIN PART II No 247**

### **CUT MOTIONS TO DEMANDS FOR GRANTS FOR THE YEAR** **2021-2022**

Members are requested to submit their notices of Cut Motions, if any, to the Demands two days before the day fixed for the discussion of the respective Demands i.e. by 3 00 p.m. as provided in the Rule 262 of the Rules of Procedure and Conduct of Business of the Goa Legislative Assembly.

Forms for tabling Cut Motions are available in the office of the Goa Legislature Secretariat.

Departments are requested to collect advance copies and list of the cut motion pertaining to their demand by 10 00 a.m. and 3 00 p.m. respectively on the day preceding the discussion of the respective demands.

**ASSEMBLY HALL,  
PORVORIM, GOA  
25<sup>TH</sup> MARCH, 2021**

**NAMRATA ULMAN  
SECRETARY**